

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3592  
ANSWERED ON:19.03.2013  
POLICY ON FOOD PROCESSING  
Thakor Shri Jagdish

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Union Government has advised the State Governments/Union Territories to frame suitable food processing policies to cater to their specific needs;
- (b) if so, the details thereof;
- (c) the names of States/UTs that have formulated their own policy; and
- (d) the steps taken by the Union Government to encourage the remaining States and UTs in this regard?

**Answer**

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) Yes, Madam.

(b) Ministry of Food Processing Industries (MFPI), with an intention to make concerned efforts for growth and development of food processing sector, is encouraging the State Governments to frame Food Processing Policies aiming at creating rural infrastructure, raising level of food processing, generating farm level employment and over all enabling environment keeping in view the requirements of the States.

(c) States of Karnataka, Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Andhra Pradesh and West Bengal have formulated separate State Processing Policies and Punjab, Tripura, Chhattisgarh, Haryana and Odisha are having their Food Processing Policies as a part of the Industrial Policy.

(d) The Government has approved taking up preparatory activities/advance action by the States under the National Mission on Food Processing (NMFP) during the 12th Five Year Plan w.e.f. 1st April, 2012 (2012-13). Approval has been accorded to the States to initiate action for finalization of State Vision Document on food processing under the National Mission on Food Processing. The finalization of the State Vision Document will enable the States to frame suitable food processing policies to cater to the specific needs of respective States.